

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:790
ANSWERED ON:16.07.2014
ALLOCATION OF FUNDS UNDER RMSA
Kachhadia Shri Naranbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Scheme creates inequality in the distribution of funds among the States;
- (b) if so, the details thereof and the reasons for variations in the distribution of funds of RMSA among the States;
- (c) the details of allocation of funds amongst States till 31st March 2014 under RMSA;
- (d) whether the grants-in-aid schools are eligible to get funds under RMSA; and
- (e) if not, whether the Government proposes to include them in the eligibility criteria for RMSA and if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b) The norms of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) are the same for all the States/UTs in the country. The Government of India considers and approves the Annual Work Plan & Budget proposals of the States/UTs based on appraisal as per the scheme norms. The physical and financial proposals of States/UTs vary, depending on their requirements of schools, priorities and pace of implementation.
- (c) The State-wise details of fund allocation upto 31st March, 2014 under RMSA are annexed.
- (d) & (e) The RMSA scheme has been revised to subsume the schemes of Information and Communication Technology (ICT) in Schools, Vocational Education (VE), Inclusive Education for Disabled at Secondary Stage (IEDSS) & the Girls Hostel Scheme (GH) and therefore now, extends the benefit of RMSA to aided Secondary schools (excluding infrastructure support and core areas like teachers and staff salaries) for quality interventions.